

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES
RAJYA SABHA
UNSTARRED QUESTION NO. 379
ANSWERED ON 22nd July, 2026

Traceability systems in seafood export

379. Shri Sana Sathish Babu:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the details of total volume and value of fish exports from India during last five years, year-wise, State-wise and district-wise;
- (b) details of funds allocated, sanctioned, disbursed and expended for development of export infrastructure for fisheries during last five years, year-wise and State-wise;
- (c) measures taken by Government to ensure quality standards, certification and compliance with international export norms; and
- (d) whether there is any plan to integrate advanced technologies such as traceability systems for export quality assurance during development, if so, the details thereof?

ANSWER

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)**

- (a) As reported by the Marine Products Export Development Authority (MPEDA), India exported 19.72 lakh metric tonnes of seafood valued at ₹73,891 crore during FY 2025-26. The state-wise volume and value of fish exports from 2021-22 to 2025-26 are provided in Annexure I. MPEDA does not compile district-wise data on fish export volumes or values.
- (b) The Department of Fisheries, Government of India, is implementing several strategic initiatives to strengthen seafood export infrastructure under the Pradhan Mantri Matsya Sampada Yojana (PMMSY). Under PMMSY, projects for the development of the fisheries and aquaculture sector, amounting to ₹21,394.88 crore with a Central share of ₹9,510.89 crore, have been approved, including those for the creation and strengthening of export infrastructure. Further, infrastructure has been augmented through the Fisheries and Aquaculture Infrastructure Development Fund (FIDF), under which 18 major projects, with a total project cost of ₹345.89 crore, have been supported, primarily for the expansion and modernization of fish processing plants. The year-wise and State-wise details of financial assistance provided under PMMSY and FIDF are enclosed at Annexure-II and

Annexure-III, respectively. In addition, the MPEDA is implementing the Technology Development for Specific Value-Added Marine Products (TDSVMP) Scheme, under which financial assistance is provided for the development of value-added infrastructure. The Scheme supports the establishment and modernization of fish processing facilities, cold storage, automated processing machinery, infrastructure for handling live, chilled, ornamental, and dried fish, and the development of new value-added seafood products. During the period from 2021-22 to 2025-26, MPEDA has provided financial assistance of ₹118.10 crore to 89 seafood processing units for infrastructure development under the Scheme.

- (c) The Export Inspection Council (EIC), under the Department of Commerce, is the Competent Authority for quality control and inspection of notified export products, including marine products. To ensure compliance with importing countries' requirements, EIC conducts periodic training on Food Safety Management System (FSMS) requirements for approved seafood export establishments and mandates testing of aquaculture shrimp for banned antibiotics during export certification. The MPEDA supports these efforts through pre-harvest testing, certification programmes such as SHAPHARI, and, together with the Coastal Aquaculture Authority (CAA) and EIC, implementing the National Residue Control Plan (NRCP) to strengthen residue monitoring, traceability, and compliance with international standards. The Department of Fisheries, Government of India, supports quality enhancement and export competitiveness through the PMMSY by promoting branding, standards and certification, capacity building, post-harvest infrastructure, cold-chain facilities, and the modernization of fishing harbours and fish landing centres. The Department of Fisheries, GoI also supports the culture of export-oriented species such as Scampi, Mud Crab, Asian Seabass, and Cobia, and promotes advanced aquaculture technologies, including Recirculating Aquaculture Systems (RAS) and Biofloc technology. Further, the Department of Fisheries, GoI is promoting sustainable seafood production by supporting the Marine Mammal Stock Assessment Project and the fitment of Turtle Excluder Devices (TEDs) on shrimp trawls under PMMSY. In addition, the CAA has updated the list of prohibited pharmacologically active substances and antimicrobial agents under the Coastal Aquaculture Authority Rules, 2024, to strengthen compliance with international food safety requirements.
- (d) The Department of Fisheries, Government of India, has released the National Framework on Traceability in Fisheries and Aquaculture, 2025, to establish a national digital traceability system across the fisheries and aquaculture value chain. The Framework aims to ensure compliance with domestic and international requirements, strengthen food safety, quality assurance, and transparency, enhance consumer confidence, and facilitate market access, thereby boosting seafood exports. It envisages a phased and technology-driven implementation through a National Level Governance Committee (NLGC) for strategic oversight and an Adoption Committee to facilitate the adoption of an IT-based national traceability system by fisheries and aquaculture stakeholders.

Annexure I

Statement referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 379 put in by Shri Sana Sathish Babu, Hon'ble Members of Parliament, Rajya Sabha for answer on 22nd July, 2026, regarding Traceability systems in seafood export.

STATE WISE EXPORT PERFORMANCE (2021-22 to 2025-26)						
Q: Quantity in Tons, V: Value Rs in Crore						
States		2021-22	2022-23	2023-24	2024-25	2025-26
GUJARAT	Q	200099	248863	284088	282158	312259
	V	4421.10	5466.94	5511.36	5889.29	7145.67
MAHARASHTRA	Q	193999	214167	222453	227866	281147
	V	7303.92	7466.47	6923.34	7343.38	9057.83
GOA	Q	36057	63333	55167	45469	49358
	V	730.64	1007.60	934.20	788.81	903.60
KARNATAKA	Q	120427	312347	301183	242143	337239
	V	1962.19	4737.23	4785.05	3440.57	5371.85
KERALAM	Q	182430	218629	196807	179660	194224
	V	6971.56	8285.03	7231.84	6941.36	8466.77
TAMIL NADU	Q	114810	123157	134317	130315	152144
	V	6559.64	6957.67	6854.22	7034.59	7660.48
ANDHRA PRADESH	Q	324904	328160	347927	366182	409274
	V	20035.49	19846.95	19420.38	21245.90	23765.11
TELANGANA	Q	3102	6676	11758	11772	11458
	V	156.91	358.39	565.10	615.42	715.02
ODISHA	Q	86765	85308	84231	92169	100864
	V	4627.91	4546.47	3954.60	4668.01	5431.95
WEST BENGAL	Q	103398	125025	132318	114529	118337
	V	4742.47	5121.33	4145.51	4321.07	5240.90
DELHI	Q	766	1083	1294	609	410
	V	39.00	63.61	79.84	40.52	27.48
OTHERS**	Q	2507	8536	10058	5299	5306
	V	35.64	111.47	118.46	79.54	103.80
TOTAL	Q	1369264	1735286	1781602	1698170	1972018
	V	57586.48	63969.14	60523.89	62408.45	73890.46
**Others include Andaman Nicobar Island, Assam, Bihar, Dam & Diu, Puducherry, Uttar Pradesh, and Jharkhand						

Annexure II

Statement referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 379 put in by Shri Sana Sathish Babu, Hon'ble Members of Parliament, Rajya Sabha, for answer on 22nd July, 2026, regarding Traceability systems in seafood export.

(Rs. in crore)

State-wise funds approved and released under PMMSY (2020-21 to 2025-26)				
Sl. No.	State/UT	Project Cost	Central Share	Central fund released
1	Andaman and Nicobar	269.84	245.33	17.09
2	Andhra Pradesh	2,328.89	681.38	444.95
3	Arunachal Pradesh	230.31	159.18	127.09
4	Assam	541.63	298.44	218.51
5	Bihar	579.62	193.12	121.93
6	Chhattisgarh	956.86	321.01	272.37
7	Delhi	5.33	2.86	1.63
8	Goa	147.24	72.19	53.05
9	Gujarat	910.75	346.74	173.35
10	Haryana	760.87	262.16	162.75
11	Himachal Pradesh	156.03	79.93	78.91
12	Jammu and Kashmir	154.57	81.43	79.61
13	Jharkhand	472.63	166.58	118.50
14	Karnataka	1,053.60	380.32	328.29
15	Keralam	1,329.63	570.49	432.22
16	Ladakh	33.49	20.10	12.17
17	Lakshadweep	62.45	44.22	14.42
18	Madhya Pradesh	910.81	305.51	292.27
19	Maharashtra	1,601.44	593.33	392.11
20	Manipur	201.82	95.84	29.92
21	Meghalaya	132.62	74.26	65.44
22	Mizoram	154.17	85.61	83.52
23	Nagaland	168.33	109.56	89.17
24	Odisha	1,301.19	484.66	361.35
25	Puducherry	351.26	296.44	92.40
26	Punjab	162.23	46.96	29.46
27	Rajasthan	70.38	24.53	8.90
28	Sikkim	83.68	51.70	43.98
29	Tamil Nadu	1,236.21	474.99	223.02
30	Telangana	353.02	112.69	41.19
31	The Dadra and Nagar Haveli and Daman & Diu	135.17	132.44	1.79
32	Tripura	262.93	150.60	91.45
33	Uttar Pradesh	1,294.32	412.30	336.61
34	Uttarakhand	317.25	170.20	166.68
35	West Bengal	546.38	223.19	87.04
A	Total (CSS)	19,276.97	7,770.28	5,093.16
B	CS	2,117.90	1,740.61	1,019.96
A+B	Total (CSS + CS)	21,394.88	9,510.89	6,113.12

Annexure III

Statement referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 379 put in by Shri Sana Sathish Babu, Hon'ble Members of Parliament, Rajya Sabha for answer on 22nd July, 2026, regarding Traceability systems in seafood export.

(Rs. in Crores)

State-wise and year-wise export promotion-related infrastructure projects for fisheries since 2021, approved under the FIDF scheme					
Sl No	FY	Name of the state	No of projects approved	Total projects cost	Project cost restricted for interest subvention amount
A	Fish processing units, including expansion and modernization of processing plants for value addition				
1	2020-21	Andhra Pradesh	1	14.76	8.82
2	2020-21	Karnataka	1	0.85	0.68
3	2022-23	Odisha	1	35.48	9.13
4	2024-25	Andhra Pradesh	1	79.08	37.39
5	2024-25	Maharashtra	2	34.48	27.58
6	2025-26	Maharashtra	4	42.94	27.29
7	2025-26	Andhra Pradesh	2	106.28	72.09
8	2025-26	West Bengal	1	27.34	16.64
9	2025-26	Gujarat	1	21.82	17.45
		Sub-Total	14	363.03	217.07
B	Fish meal and fish oil plants				
10	2025-26	Keralam	2	108.42	84.28
11	2025-26	Maharashtra	1	1.48	1.18
12	2025-26	Goa	1	54.20	43.36
		Sub-Total	4	164.10	128.82
		Grand Total(A+B)	18	527.13	345.89
